COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

<u>IA NO. 840 OF 2017 IN</u> APPEAL NO. 330 OF 2017

Dated: 1st November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

NTPC Limited Appellant(s)

Versus

GRIDCO Limited & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta

Ms. Himanshi Andely for R-1

Mr. S.B.Upadhyay, Sr. Adv. Mr. Anand Kumar Shrivastava

Mr. Shivam Sinha

Mr. NIshant Talwar for R-3

<u>ORDER</u>

As agreed by learned counsel for the parties, list the matter on <u>02.11.2018.</u>

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur) Chairperson

Js/kt